

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1848
ANSWERED ON:10.08.2006
ALLOTMENT OF PETROL PUMPS TO SCs IN MADHYA PRSDESH
Yadav Shri Giridhari

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether despite issuance of Letter of Intent for retail petrol outlets to Scheduled Caste candidates in Madhya Pradesh during State Retail Marketing Plan 2004-05, retail petrol outlets have not been allotted to them;
- (b): if so, the details thereof and the reasons therefor;
- (c): whether the Government has conducted any inquiry in this regard; and
- (d): if so, the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b) : There are some cases, out of the respective State Retail Marketing Plans of Public Sector Oil Marketing Companies (OMCs) for 2004-05 for the State of Madhya Pradesh, where despite issuance of `Letter of Intent` for retail outlet (RO) dealerships (petrol pumps) to candidates under Scheduled Castes (SC) category, the ROs could not be commissioned. Details of such cases are available with the Directors (Marketing) of the OMCs. Non-commissioning of the cases are mainly attributable to non-availability of suitable land, and time-consuming process involved for acquisition of identified land.
- (c): No, Sir.
- (d): Does not arise in view of the reply to (c) above.